

**BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN ZONE
BENCH AT PUNE**

APPLICATION NO. 12/2020(WZ)

Subhas Gadekar & Anr

Applicant

VS

State of Maharashtra and others

Respondents

**ADDITIONAL AFFIDAVIT
ON BEHALF OF THE RESPONDENT NO 3.**

I, Dr P M Joshi, Age 56 Years, Regional Officer of the Maharashtra Pollution Control Board Aurangabad having my office at Paryavaran Bhavan Plot No. A-4/A MIDC Chikalhana, behind Dainik Lokpatra Jalna Road, Aurangabad filing this additional affidavit in reply on behalf of answering respondent No. 3 and reserving my right to file again additional reply if required in the matter.

1. I say and submit that the answering respondent in the last hearing of the matter i.e. on 01.09.2021 prayed for short accommodation to submit the present status of short term & long term measures taken by the respondent No 6 and also sought to time to file an additional reply with supporting documents. Accordingly, the answering respondent is submitting herewith compliance report for kind perusal of this Hon. Tribunal.

2) I say and submit that the Board officials made a surprise visit to the industry (Respondent No 6) on 27.09.2021 and check the

BEFORE ME

VILAS D. KADAM
Notary Govt. of India
Reg. No. 15094

compliance of short term & long-term measures and reported following observations & the Short terms measures compliance is as below:

- a) Industry has provided RCC platform for composting area with proper leak proof by-lining.
- b) Industry has provided dig trench with black cotton soil and plastic sheet around the boundary of composting site to avoid the percolation / lateral capillary movement of the liquid towards complainant's area.
- c) The Industry has provided display board at four Piezometric wells.
- d) The industry has taken the measures to remove / to solve the issue of odour by spraying particular chemical also, by putting sugar beds at different points of composting site.
- e) The industry has regularly monitored the polished and brick on edge area and HDPE lining area by checking the trenches around the compost area for any leakages / leachate found or not.
- f) The unit authority has reported that the completion of long-term measures will take time of 2 years. A copy of visit report towards compliance of short-term measures

(Signature)
28/9/2014

BEFORE ME
(Signature)
VILAS D. KADAM
Notary Govt. of India
Reg. No. 15094

marked in **Annexure 'A'**. The Industry representative has requested to give two years for compliance of long term measures.

Solemnly affirmed on this 28th day of Sept. 2021 at Aurangabad.

For & on behalf respondent No. 3
Maharashtra Pollution Control Board

(Dr P M Joshi)

Regional Officer- MPCB, Aurangabad

~~Regional Officer
Maharashtra Pollution Control Board,
Aurangabad.~~

Advocate

28/9/2021

BEFORE ME

VILAS D. KADAM
Notary Govt. of India
Reg. No. 15094

VERIFICATION

I Dr P M Joshi, Regional officer at the Maharashtra Pollution Control Board at Aurangabad having my office at Paryavaran Bhavan Plot No. A-4/A MIDC Chikalhana behind Dainik Lokpatra Jalna Road, Aurangabad on behalf of respondent No. 3 do hereby state on solemn affirmation that what is stated in this additional affidavit in reply from Para No 1 to 3 are true and correct to the best of my knowledge and record available in my office.

Hence verified on 28 day of Sept. 2021 at Aurangabad.

Respondent No. 2
(Dr P M Joshi)

[Signature]
Regional Officer,
Maharashtra Pollution Control Board,
Aurangabad. — **Regional Officer**
Maharashtra Pollution Control Board,
Aurangabad.

28/9/2021

Identified and
Explained by

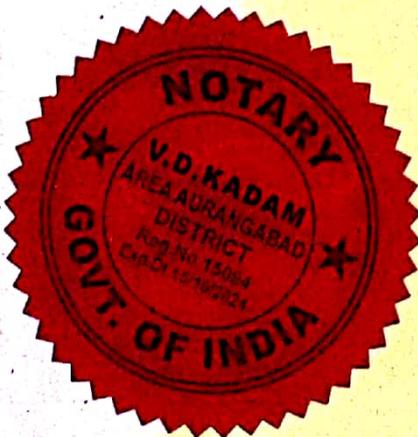
AFFIDAVIT

Solemnly affirmed before me _____
by Shri/Sm' Sh. Pravin Mahesh Joshi
Age: 56 Year's, Occu... service
Rio Aurangabad
q. Aurangabad Dist. Aurangabad
Who identified by A.V. Vilas Gadkar
Whom He/ She is personally Known

28 SEP 2021

NOTED & REGISTERED
AT Sr. No. 7907/2021
THIS DOCUMENT CONTAINS
04 PAGES

BEFORE ME
[Signature]
VILAS DEVIDASRAO KADAM
Advocate Notary Govt. of India
AREA-AURANGABAD DIST
(Mob):9890615899, 9403788324
Reg. No. 15094



MAHARASHTRA POLLUTION CONTROL BOARD

| | | |
|---|---|---|
| Ph. No. 2473462 / 0240 Fax No. 2473461 / 0240 E-mail:- sroaurangabad1@mpcb.gov.in Website - www.mpcb.gov.in |  | Address:- Sub Regional Office, Aurangabad-1 Paryavaran Bhavan, A-4/1, MIDC Area Chikalthana, Aurangabad |
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Visit Report

Date: 28/9/2021.

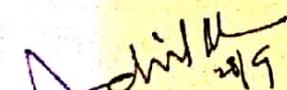
1. Name of Industry : M/s. Radico HV Distilleries Maharashtra Ltd;
 Hat no. 12, Tatali Mall, TTA Dist.
 Aurangabad.
2. Type of Industry: LEO/SSI. (Bio Compost).
3. Consent Status: Valid up to 31.8.2023
4. Products details: 1) Bio Compost - 9500 MT/A.

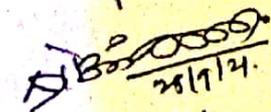
5. Observations:

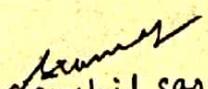
- Visited industry for checking compliance of short term measures and long term measures.
- During visit bio composting is not found in operation.
- Existing consent is valid up to 31.8.2023 for qty. of biocomposting with press mud, spent wash, yeast sludge, agaro bacteria, cow dung, neem leaf, channa atta as a raw material.
- The industry has provided 2 nos of leachate collection tank (RCC) having capacity 10 KL and same is reuse in the biocomposting activity for spraying purpose.
- The industry has installed 1 nos of RCC tank with HDPE (500 micron) having capacity 100 cubic meter for storage of spent wash.
- The industry has provided 2 nos of pond with HDPE lining having capacity 28000 cubic meter and 15000 cubic meter for storage of surface run off from raw material storage area.

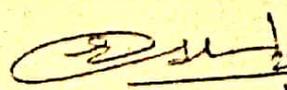
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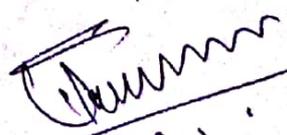
- The industry has provided 1 nos of rainwater collection pond having capacity of 1500 cubic meter with HDPE lining (500 million).
- Industry has provided 05 acre open land with brick on edge and HDPE lining (250 million) for storage of newspapers & ready compost material.
- Industry has provided 6 acre of RCC compost yard (3 acre each) having covered, HDPE lining (250 million) and brick-on-edge.
- During visit short term measures were found as below:
 - i) Industry has provided RCC platform 6 acres/covered yard for bio composting area with proper leak proof by lining.
 - ii) Industry has provided dig trench with black cotton soil and plastic sheet around the boundary of composting site to avoid percolation / latent capillary movement of the liquid towards complainants area.
 - iii) Industry has provided display board at four piezometric wells.
 - iv) During visit as per photographs shown by industry to control the issue of odour/flies industry has spraying Alk trap, Bio modulation (0.005% powder, Fitranil 0.03%) at different point of bio composting site and sugar beds for flies at bio composting site.
 - v) Industry representative reported that industry is regularly monitor the poly sheets, brick on edge area and HDPE lining area and immediately replaced it if found damaged.
 - vi) At the time of visit it is noticed that industry is regularly maintain the record regarding daily receipt of spent wash, compost dispose each day.
- iii) - regarding long term measures industry has submitted/reported that the suggestions of the experts as well as suggestions by the committee headed by collector & also considering the updated technology the same shall be studied and shall be implemented for which at least two year span is required.

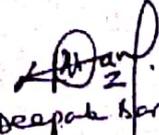

 (Ashish Kapoor)
 Sr. Vice President


 (D.V.R. G. Anil)
 FO


 (Sushil Saroha)
 DGM


 (M. Kavindra Prasad)
 FO


 (P.D. Wankhede)
 SRO


 (Deepak Sharma)
 FO